

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CA (CAA) No.6/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Hind Energy & Coal Benefication (india) Ltd.& Aradhana Impex Pvt. Ltd. & Ors.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Jnana Ranjan Dhal, Adv.
Mr. Rohit Kumar Keshri, Adv.

For Respondent (s)

:

ORDER

Ld. Counsel, Mr. Rohit Kumar Keshri, appearing for the applicant. List the matter by 12.06.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)